

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 74/2020

DR. DHARMENDRA SINGH

APPLICANT

VERSUS

DELHI POLICE

RESPONDENT

NDOH:- 07.10.2020

INDEX

S. NO.	PARTICULARS	Page No.
1.	ACTION TAKEN REPORT FOR AND ON BEHALF OF DPCC IN COMPLIANCE OF THE ORDER DATED 02/07/2020	1

(Mohd. Aif)  
~~Sr. Env. Engineer~~  
(Delhi Pollution Control Committee)

New Delhi:  
Dated: 25 . 09.2020

①

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 74/2020

DR. DHARMENDRA SINGH

APPLICANT

VERSUS

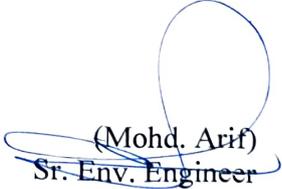
DELHI POLICE

RESPONDENT

STATUS REPORT FOR AND ON BEHALF OF DPCC IN COMPLIANCE  
OF THE ORDER DATED 02.07.2020

1. That this Hon`ble Tribunal took up the above referred matter on 02.07.2020 and was pleased to direct to Delhi Pollution Control Committee and South Delhi Municipal Corporation to file action taken report.
2. That in compliance to the above direction South Delhi Municipal Corporation has filed its report before this Hon`ble Tribunal. In the report it was mentioned that all the drains of New Gopal Nagar, Najafgarh has been cleaned and also SDMC will clean the drains on regular basis. Photographs of the colony were also annexed with the report.
3. That DPCC officials inspected New Gopal Nagar, Najafgarh to verify the claim of the South DMC. The inspecting team found that drains are cleaned and no waste was lying dumped in drains.

The status report may kindly be taken on record.

  
(Mohd. Arif)  
Sr. Env. Engineer  
(Delhi Pollution Control Committee)